

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 418
CP(CAA) /63/ND/2022

IN THE MATTER OF:

Jasch Industries Limited

...

Applicant

And

Jasch Gauging technologies limited

Order under Section 230-232 of Companies Act, 2013.

Order delivered on 09.11.2022

Coram:

MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Manish Gupta, CS

For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
15.12.2022.



Vishal Rana
Court Officer
Court-IV